

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **09.11.2023** THROUGH VIDEO CONFERENCING

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**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)**  
**HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)**

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(IB)/89(CHE)/2023  
**NAME OF THE PETITIONER(S)** : Mangaleeswarar V  
**NAME OF THE RESPONDENTS** : Edelweiss Housing Finance Ltd & Others  
**UNDER SECTION** : Sec 94 of IBC, 2016

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**ORDER**

Applicant is represented by Ld. Counsel Mr. A.G. Sathyanarayana through video conferencing mode.

In view of the proceedings pending before the Hon'ble Supreme Court in the matter of Sanjay Singal & Anr -vs- Union of India & Ors, Writ Petition (C) No. 510/2022.

List the matter on **19.12.2023** for further hearing.

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**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

-sd-

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)